

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 16 of 2012 &  
IA No. 26 of 2012**

**Dated: 7<sup>th</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Delhi Jal Board** **....Appellant (s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Suresh Tripathy

Counsel for the Respondent(s): Mr. Meet Malhotra, Sr. Adv.  
Mr. Ranjan Mukherjee &  
Mr. Ravi S.S. Chauhan for R.1  
Mr. Amit Kapur &  
Mr. Vishal Anand for R.2 & 3

**ORDER**

Heard the learned counsel for the parties.

***Order is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/vs